

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1556**

TO BE ANSWERED ON FRIDAY 4<sup>TH</sup> MARCH, 2016  
PHALGUNA 14, 1937 [SAKA]

**Air Passengers under Scanner of CRIA**

**1556. SHRI BHARAT SINGH:**

Will the Minister of Finance be pleased to state:

- (a) whether the Government has put the passengers who frequently bring foreign currency to India in large amounts under the scanner of a Central Revenue Intelligence Agency;
- (b) if so, the details thereof;
- (c) whether the Central Economic Intelligence Bureau analyses the currency declaration form filled up by the passengers coming to India at all International airports and customs offices for gathering information related to financial crimes; and
- (d) if so, the details of analysis made during the last three years?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI JAYANT SINHA)**

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- (a) No incidence of air passengers frequently bringing large amounts of foreign currency has come to notice of the Directorate of Revenue Intelligence.
- (b) Nil in view of (a) above.
- (c) No.
- (d) Nil in view of (c) above.

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